

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, KOLKATA

REGIONAL BENCH – COURT NO.1

Service Tax Appeal No. 75818 of 2018

M/s. Rishabh Sponge

Appellant

VERSUS

Commr. of CGST & CX, Durgapur

Respondent

Present for the Appellant

: Mr. Aditya Dutta, Advocate

Present for the Respondent

: Mr. Debapriya Sue, Authorized
Representative

Date of Hearing : 26 April 2024

ORDER

This case has been erroneously listed before the Single Member Bench. This case was already transferred to Division Bench vide Order dated 21/02/2019.

2. The Registry is directed to list the Appeal before the Division Bench.

(R. Muralidhar)
Member (Judicial)

Pooja